

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) With the approval of the Central Government, Indian Airlines have placed an order with the Boeing Co. for 7 Boeing 737-200 aircraft with spares etc., involving a foreign exchange expenditure of \$40.5 million.

(b) The Corporation have negotiated loans from the Exim Bank, the Boeing Company and a U. S. Commercial Bank as well as a U.S. A.I.D. non-project loan to cover the foreign exchange cost of the project.

राज्य सरकारों के क्षेत्राधीन आने वाली रियासतों के भूतपूर्व शासकों के विशेषाधिकारों को समाप्त करना

*952. **श्री रमेशचन्द्र व्यास :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है, कि कुछ राज्य सरकारों ने केन्द्रीय सरकार को सुझाव दिया है कि उन्हें उनकी क्षेत्राधीन आने वाली रियासतों के भूतपूर्व शासकों के विशेषाधिकार समाप्त करने की अनुमति दी जाये ;

(ख) क्या राजस्थान सरकार ने भी ऐसी मांग की है; और

(ग) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

गृह-कार्य मंत्री (श्री यशवन्तराव चव्हाण) :
(क) और (ख). केन्द्रीय सरकार को ऐसा कोई सुझाव नहीं दिया गया है ।

(ग) प्रश्न नहीं उठता ।

Chinese Spy Ring in Himachal Pradesh

*953. **SHRI K. N. PANDEY:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a Chinese Spy Ring is operating in Himachal Pradesh;

(b) whether this spy ring had any connections with the Pakistani spies; and

(c) if so, the details thereof and

the number of Chinese and Pakistani nationals arrested in this connection?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) to (c). Government have no such information. However, cases have been registered against three Tibetans in Himachal Pradesh under the Foreigners' Act. One on them has been sentenced to two years' rigorous imprisonment on December 30, 1969. The other two cases are under investigation.

Grant of Pension to Family Members of Members of Parliament

*954. **SHRI YASHPAL SINGH:** Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the decision of the State Government of Tamil Nadu to grant pension to the families of Members of the State Legislature who die in harness till the expiry of their term; and

(b) if so, whether similar facilities would be provided for Members of Parliament?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): (a) A press report from Madras dated 17th March, 1970 states that the Education Minister of Tamil Nadu announced in the State Assembly their Government's decision to grant family pension to the families of M.L.As. who die "in harness" till the expiry of their term.

(b) No such proposal is at present under consideration of the Central Government.

Recovery of Stolen Antiques in Delhi

*955. **SHRI P. C. ADICHAN:**

SHRI BENI SHANKAR SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a big haul of stolen antiques was recently made by the C.B.I. staff in Delhi/New Delhi;

(b) if so, the details of the finds and the action taken against the persons concerned;

(c) the details and estimated value of the stolen antiques found in different parts of the country during the past one year; and

(d) Government's reaction to this increasing crime of idol/antiques thefts?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) The details of the finds are given in the statement laid on the Table of the House. [Placed in Library. See No. LT-3155/70.] Three persons from whose possession these antiques etc. were recovered have been arrested and are on bail. Investigations are continuing.

(c) The requisite information is not readily available from the State Governments.

(d) Government is aware of the seriousness of the problem and is taking all possible steps to prevent the theft of antiques.

Replacing of Round Meters Fitted in Scooters by Taxi-Type Meters in Delhi

*956. SHRI D. N. PATODIA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have examined the proposal to replace all round meters now fitted in scooters by meters of a taxi-type in Delhi;

(b) whether the round meters are difficult to make calculations for fare reading; and

(c) if so, when these round meters will be replaced?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): (a) and (c) Proposals are under consideration.

(b) Yes, Sir, some difficulty is felt in ascertaining the correct fare.

Admission in Delhi Colleges

*957. SHRI N. R. DEOGHARE: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that the Principals of the Delhi University Colleges have decided not to admit more students than they can handle even if the candidates possess marks above the eligibility level and that this decision is likely to affect about 5,000 students appearing at the Higher Secondary Examination; and

(b) if so, what steps Government propose to take to give admissions to such students?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): (a) and (b) No decision to this effect has been taken. The entire question of admissions to Colleges in Delhi is under consideration of the Delhi University authorities.

इंडियन एयरलाइन्स कारपोरेशन के कोषाध्यक्ष के पास से धन-राशि गायब हो जाना

*958. श्री मृत्यंजय प्रसाद : क्या पर्यटन तथा असेनिक उड्डयन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इंडियन एयरलाइन्स कारपोरेशन मल्होत्रा बिल्डिंग, नई दिल्ली के कोषाध्यक्ष के पास से दिसम्बर, 1965 में 2,06,512 रुपये गायब हो जाने का समाचार मिला था और इस मामले की जांच करने के लिये अप्रैल 1968 में एक वरिष्ठ लेखा अधिकारी को नियुक्त किया गया था ;

(ख) क्या उपर्युक्त अधिकारी की नियुक्ति से पूर्व प्राथमिक जांच की रिपोर्ट में काफी विलम्ब किया गया था ;

(ग) अन्तिम जांच रिपोर्ट के आधार पर दोषी पाये गये व्यक्ति का नाम क्या है और उनके विरुद्ध क्या कार्यवाही की गई है और इससे कितनी धनराशि बरामद की गई है ; और

(घ) क्या इस मामले की अन्तिम जांच करने वाले अधिकारी को उसके पद से हटा दिया गया है ; और यदि हां, तो इसके क्या कारण हैं ?